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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER No.72

Dated Guwahati, the 6th November, 2013

It is for the information of all concerned that as directed by Hon'ble the Chief Justice, henceforth, in the absence of Division Bench-I, all the matters of the Division Bench-I will be listed before the Division Bench-II and in the absence of both the Division Benches, all such matters will be listed before a Special Division Bench consisting of Hon'ble Mr. Justice T. Vaiphei and Hon'ble Mr. Justice A.K. Goswami.

By Order,

Sd/- A. Chakravarty
REGISTRAR (JUDICIAL)

Memo No.HC.III-35/2013/ 4779-94 /G dated 6th November, 2013
Copy for information to:

1. The Registrar (Vig. / Admn.), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl.
3. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
4. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Joint Registrar (_____), Gauhati High Court, Guwahati.
6. The Secretary General, Gauhati High Court Bar Association, Guwahati.
7. The General Secretary, Gauhati High Court Advocates Association, Guwahati.
8. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
9. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
10. The Librarian-Cum- Research Officer, Gauhati High Court, Guwahati.
11. The System Analyst, Computer Section, Gauhati High Court, Guwahati. He is to upload this order in the website of Gauhati High Court.
12. The P.S. to Hon'ble Mr. / Mrs. Justice _____, Gauhati High Court, Guwahati.
13. The Superintendent (_____), Gauhati High Court, Guwahati.
14. The Court Master, Court No. _____ Gauhati High Court, Guwahati.
15. C. A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR (JUDICIAL)

11/6/13